

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 2287-JK (LD ) of 2022**  
**DATED:- 28 - 04 - 2022**

Sanction is hereby accorded to the appointment of Officer's of School Education Department as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each, including contempt petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-  
(Achal Sethi)

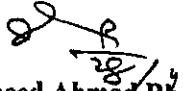
Secretary to Government

Dated: 28.04.

No:-LAW-OIC/155-157/2022  
2022


Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, School Education Department.
5. Registrar General, High Court of J&K and Ladakh , Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
(Khursheed Ahmad Bhat)  
Additional Secretary to Government

Annexure to the Government Order No.2287-JK(LD) of 2022 dated 28.04.2022

S No.	Title of the Case	OIC
1	WP(C) No. 1708/2021 titled Zahoor Ahmad Mir & Ors Vs Ut Of J&K & Ors	Mr.Mohd.Amin Qadri, Chief Education Officer, Budgam
2	153/2021 WP(c) Mumta Bhagat Vs UT of J&K & Ors	Sh. Deep Raj,Project Director Samagra
3	563/2022 WP(c) Anees Jan Vs UT of J&K & Ors	
4	1389/2021 WP(c) Talib Hussain Vs UT of J&K &Ors	Sh. Prahalad Bhagat, CEO, Doda
5	44/2022 WP(c) Sachin Kumar Choudhary Vs UT of J&K & Ors	Sh. Deep Raj,Project Director Samagra
6	O.A --- titled GH.Mohd Alaie And Ors Vs UT of J&K And Ors	Mr.Masood Ahmad Wani,Deputy Secretary to Government,SED

  
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